## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 112/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Coburg Print & Pack

V/s.

Today's Writing Instruments Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)			DESIGNATION	REPRESENTATION	SIGNATURE
1.	NATACHA	WYARIA	170	APPLICANT	Washa.
2.	Devara	jan Raman	PCR	Répardin	4gm/2,

## <u>ORDER</u>

Learned Advocate Ms. Natasha Sutaria present for Operational Creditor/ Applicant. Learned PCS Mr. Deva Rajan Raman present for Respondent.

Applicant filed certificate of the Banker.

Letter received from office of Joint Commissioner of Sales Tax and office of Assistant Commissioner of State Tax seeking hearing in the matter.

Hence, applicant is directed to issue notice to office of Joint Commissioner of Sales Tax, Mumbai and office of Assistant Commissioner of State Tax, Mumbai and shall file proof of service.

List the matter on 19.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.